

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

59

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/65 & 66/2017  
NAME OF THE APPLICANT : BOHLER UDDEHOLM INDIA PVT LTD  
UNDER SECTION : 441

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N. M. MOHAPATRA  
For Bohler,

For  
N. M. MOHAPATRA  
CP 6240

See - Handwritten

ORDER

Heard the Counsel and orders reserved.

*S. Vijayaraghavan*  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

*Ch. Mohd. Sharief Tariq*  
(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)